

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

E.P. No. 1 of 2014 in  
Appeal No. 185 of 2011

Dated : 28<sup>th</sup> May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Adani Power Ltd. ...Appellant (s)  
Versus.

Gujarat Urja Vikas Nigam Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Anushree Bardhan

ORDER

As agreed by the learned counsel for the parties, post the  
matter on 14.07.2014.

(Rakesh Nath)  
Technical Membe

(Justice M. Karpaga Vinayagam)  
Chairperson

ts/js